



**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

O.A No. 444/2020

This the 14th day of February, 2020

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Ms. Aradhana Johri, Member (A)**

Andy Sehgal,
Asst. Public Prosecutor (Group B-4800 Grade Pay),
34 years,
Dte. Of Prosecution, GNCT of Delhi,
Presently temporarily posted at :-
Police Training School,
New Delhi. – 110 094. ...Applicant

(Applicant in person)

Versus

1. Government of NCT of Delhi
Through the Chief Secretary,
Delhi Secretariat, I.P. Estate, New Delhi.
2. Director (Sh. S. C. Sharma)
Directorate of Prosecution,
GNCT of Delhi,
First Floor, Tis Hazari Courts Complex,
Delhi – 110 054.
3. Retired Director (Sh. Pankaj Sanghi)
Directorate of Prosecution,
GNCT of Delhi,
First Floor, Tis Hazari Courts Complex,
Delhi – 110 054.
4. Chief Prosecutor (Shmt. Alka Goel)
Directorate of Prosecution, GNCT of Delhi,
First Floor, Tis Hazari Courts Complex,
Delhi – 110 054. ...Respondents

ORDER (ORAL)

Justice L. Narasimha Reddy, Chairman :

The O.A is filed with prayers which are totally incompatible with each other and some of them are



indeed highly objectionable. When the same is pointed out, the applicant sought permission of the Tribunal to withdraw the O.A.

2. Permission is accorded. The O.A is dismissed as withdrawn, leaving it open to the applicant to pursue the remedies in accordance with law. There shall be no order as to costs.

(Aradhana Johri)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

/Mbt/